

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4586  
ANSWERED ON:08.05.2007  
COMMITTEE ON POLICE REFORMS  
Ahir Shri Hansraj Gangaram;Budholiya Shri Rajnarayan

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Soli Sorabjee Committee on Police Reforms has submitted its report to the Government;
- (b) if so, the details of the recommendations made in the report;
- (c) whether the Government proposes to bring a new draft Bill to formulate new Police Reforms on the basis of such report;
- (d) if so, the details and reasons therefor;
- (e) whether the Government proposes to circulate the said Bill for public opinion;
- (f) if so, the details thereof and time fixed for the introduction of the said Bill;
- (g) whether the Government has convened any meeting of Secretaries, Chief Ministers and Advisers of Union Territories in this regard; and
- (h) if so, the details and outcome of such meeting?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

- (a): The Soli Sorabjee Committee has submitted to the Government a draft Model Police Act on October 30, 2006.
- (b): The salient features of the Model Police Act inter-alia includes setting up a State Police Board, fixity of tenure of the Director General of Police of the State and other key police functionaries, setting up of Police Establishment Committees for the purpose of effecting transfers and postings of police officers, separation of investigation police from law and order police and setting up of Police Accountability Mechanisms at the State and District levels.
- (c) to (f): Police being a State subject, the Model Police Act drafted by the Soli Sorabjee Committee` has been sent to all State Governments for appropriate consideration and action. The Central Government is considering introduction of a Bill to cover Police administration in the Union Territories to replace the existing enactments.
- (g) & (h): A meeting of Chief Ministers of States and Administrators of Union Territories was held under the Chairmanship of Union Home Minister on 30.12.2006 and there was a general consensus on the need to frame a new police law for contemporary needs.